HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 7th May, 2025

: It is informed to all learned members of the Bar and No. HCM/1/96-BENCH/ litigants that in view of non-availability of the Hon'ble Chief Justice to hold court sitting on 9th May, 2025 on account of His Lordship availing casual leave, it is notified as under:

- Division Bench matter of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Bimol 1) Singh to be listed on 9th May, 2025 will be listed on the same day before the Division Bench of Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mr. Justice A. Guneshwar Sharma; and
- Regular Single Bench matter as well as fresh matter of Hon'ble The Chief Justice to 2) be listed on 9th May, 2025 will be listed on the same day before the Single Bench of Hon'ble Mr. Justice A. Guneshwar Sharma for taking up/fixing dates. Interim orders, if any shall stand extended.

By Order etc.

Sd/-

(KH. AJIT SINGH) **REGISTRAR (JUDL.)** HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 9194 Copy to:

Imphal, the 7th May, 2025

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
 The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
 The Advocate General, Government of Manipur.
- 5. The Chairman, Bar Council of Manipur.
- 6. The Registrar General, High Court of Manipur.
- 7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
- 8. The Government Advocates, Government of Manipur.
- 9. The Deputy Solicitor General of India, High Court of Manipur.
- 10. The President, High Court Bar Association, Manipur.
- 11. The President, AMBA, Manipur.
- 12. All the Joint Registrars, High Court of Manipur.
- 13. All the Deputy Registrars, Language Officer, High Court of Manipur.
- 14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
- 15. The System Analysts, High Court of Manipur.
 - He is requested to upload the same on official website.
- 16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 17. All the Court Masters, High Court of Manipur.
- 18. The Concerned/Guard File.

HIGH COURT OF MANIPUR